

# MEGHALAYA LEGISLATIVE ASSEMBLY SECRETARIAT

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## BALOTTED LIST OF RESOLUTIONS FOR THE AUTUMN SESSION OF THE MEGHALAYA LEGISLATIVE ASSEMBLY, 2020

Sl. No.	NAME OF MOVER	SUBJECT
1.	Shri. George B. Lyngdoh, MLA	"Whereas, the Meghalaya Legislative Assembly has passed a resolution on 27th November, 2018 for Khasi & Garo languages to be included under the Eight Schedule of the Constitution of India; And whereas, there is a need to streamline the usage of literature and grammar, considering the linguistic variation that exists in the State of Meghalaya, to promote, preserve and sustain the usage of Khasi and Garo languages; And whereas, to ensure codification of language by the presence of grammar books and dictionaries and other factors considered important to facilitate the process of codification; And whereas, there is a need to promote language cultivation and process of standardisation as a preparatory step towards inclusion of Khasi & Garo languages in the Eight Schedule of the Constitution of India; Therefore, this House do now unanimously resolves to agree to initiate codification, language planning & standardisation of Khasi & Garo languages." "
2.	Shri. Adelbert Nongrum, MLA	"This House do now need to resolve the pertaining employment of our youth by urging the state Government to bring relaxation for all state Government Jobs age limit from 32 to 38 years and the state Civil Service up to 40 years."

Memo No. LB. 123/LA/2020/5.,

Dated Shillong, the 5<sup>th</sup> November, 2020.

Copy forwarded to :-

1. All Members, Meghalaya Legislative Assembly.
2. All Departments, Government of Meghalaya.

  
Commissioner & Secretary  
Meghalaya Legislative Assembly  
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